

- (iv) Support to the States by the Ministry of Health and Family Welfare, under National Rural Health Mission (NRHM), for improvement of health service delivery, which includes mitigation of health of risks due to water borne diseases.

Dam re-establishment and development project

†2441. SHRI BALAVANT ALIAS BAL APTE :
SHRI ANIL MADHAV DAVE :

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government has received a proposal from Maharashtra State Government for dam re-establishment and development project to be funded by World Bank;
- (b) if so, the details thereof and the projects included in the proposal; and
- (c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, Sir.

(b) Central Government received a proposal under Dam Rehabilitation and Improvement Project (DRIP), as in indicated below, from State Government of Maharashtra to encompass 125 dams.

(Rs. Million)

S.No.	Components	Cost
1.	Institutional Strengthening	254.00
2.	Basic Dam Safety Facilities	1650.34
3.	Remedial Measures	3021.55
	TOTAL	4925.89

(c) A World Bank Project Preparation Mission visited India from 12 to 22 November, 2008 in connection with DRIP. Central Water Commission (CWC) invited the 13 participating States, including Maharashtra to facilitate discussions with the World Bank Mission. The State of Maharashtra indicated their unwillingness to join DRIP. At present, only 5 States of Chhattisgarh, Kerala, Madhya Pradesh, Orissa and Tamil Nadu are participating in DRIP, funded by World Bank.

Indigenous system for water storage

†2442. SHRI ANIL MADHAV DAVE :
SHRI BALAVANT ALIAS BAL APTE :

Will the Minister of WATER RESOURCES be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether indigenous system applied in the field of water storage and harvesting for thousand years in India has been identified;
- (b) whether the database for that indigenous system has been prepared;
- (c) if not, whether there is any plan under consideration to make it; and
- (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (d) Water storage and harvesting structures are known by different names in various parts of the country such as Kuhl in Jammu and Kashmir and Himachal Pradesh; Gul in Uttar Pradesh; Ahars and Pynes in Bihar and Khones and Dongs in north-eastern region. As per Third Minor Irrigation Census (2005), there are 5.56 lakh water bodies and 96.17 lakh dugwells in the country.

Bargi diversion project of Madhya Pradesh

‡2443. SHRI RAGHUNANDAN SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government has received any proposal from Government of Madhya Pradesh to declare Bargi Diversion Project as a National Project;
- (b) if so, the action being taken so far in this regard; and
- (c) by when it will be declared as a National Project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) The proposal submitted by the Narmada Valley Development Authority, Government of Madhya Pradesh in September 2009 was not in accordance with the guidelines of the scheme of national projects as issued by the Ministry of Water Resources in February 2009. The state government has been advised to frame proposal as per guidelines.

Pending proposals for canal development works

‡2444. SHRI RAGHUNANDAN SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that 8 proposals of canal development works are pending for sanction under correction of deficiency;
- (b) if so, the action being taken in this regard; and
- (c) by when it will be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) No proposal in respect of correction of System Deficiency is pending for sanction in the Ministry of Water Resources. The eight proposals submitted by the Government of Maharashtra were returned to the State with the observation that the implementation of the schemes sanctioned earlier had not been started by the State Government.

‡Original notice of the question was received in Hindi.